

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3002**

TO BE ANSWERED ON THE 22ND MARCH, 2022/ CHAITRA 1, 1944 (SAKA)

SEDITION CASES

**3002. SHRI GAURAV GOGOI:
SHRI PRADYUT BORDOLOI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of sedition cases registered including nature of charges in the country, State-wise and year-wise between 2012 and 2022;

(b) the number of sedition cases that have resulted in conviction during the said period, State-wise including Assam;

(c) the number of Unlawful Activities (Prevention) Act, (UAPAP) cases registered including nature of charges during the said period in the country, State-wise;

(d) the number of UAPA cases that have resulted in conviction during the said period, State-wise including Assam; and

(e) the number of SC, ST, OBC, Muslim and other minority groups among the accused under both sedition law and UAPA during the said period, State-wise from 2012?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): 'Public Order' and 'Police' are State subjects as per the Seventh Schedule of the Constitution of India. The responsibility of maintaining law and order, including investigation, registration and prosecution of crimes,

etc., rests primarily with the respective State Government/UTs Administration. National Crime Records Bureau (NCRB) compiles and publishes information on crimes as reported by States and UTs in its publication "Crime in India". Published reports are available till the year 2020. Data from 2014 to 2020 about cases registered, cases charge-sheeted and cases convicted under the offence of sedition (124 A of Indian Penal Code) and Unlawful Activities (Prevention) Act, is at Annexure-I & II. Such data is being collected from 2014.

(e): Such data is not maintained separately for various communities and groups by NCRB.

State/UT- wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), under Sedition During 2014-2020

SL	State/UT	2014			2015			2016			2017			2018			2019			2020		
		CR	CCS	CON	CR	CCS	CON	CR	CCS	CON	CR	CCS	CON	CR	CCS	CON	CR	CCS	CON	CR	CCS	CON
1	Andhra Pradesh	1	0	0	0	0	0	1	1	1	0	0	0	1	0	0	0	1	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0
3	Assam	1	1	0	0	0	0	0	0	0	19	7	0	17	11	0	17	7	0	12	5	0
4	Bihar	16	0	0	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	1	1	0	0	0	0	0	0	0	0	0	0	3	3	0	1	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0
7	Gujarat	0	0	0	2	1	0	0	0	0	0	1	0	0	0	0	0	0	0	1	0	0
8	Haryana	0	0	0	3	2	0	12	7	0	13	9	0	1	1	1	2	0	0	6	1	0
9	Himachal Pradesh	1	0	0	0	0	0	1	1	0	5	1	0	0	0	1	1	0	0	2	0	0
10	Jharkhand	18	10	1	0	2	0	0	0	0	1	0	0	18	17	0	3	0	0	0	0	0
11	Karnataka	0	0	0	3	1	0	3	1	0	0	0	0	2	2	0	22	13	0	8	2	0
12	Kerala	5	0	0	3	0	0	3	0	0	1	0	0	9	0	0	4	0	0	0	0	0
13	Madhya Pradesh	0	0	0	0	0	0	2	1	0	1	1	1	1	1	0	1	1	0	0	0	0
14	Maharashtra	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Manipur	0	0	0	1	0	0	0	1	0	0	1	0	4	0	0	1	0	0	15	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8	5	1	2	2	2
19	Odisha	2	2	0	0	0	0	1	0	0	3	0	0	0	0	0	2	4	0	0	0	0
20	Punjab	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Rajasthan	0	0	0	1	0	0	1	2	0	1	1	0	0	0	0	4	1	0	4	0	0
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0	0	0	0	0	0	0	0	0	3	1	0	1	1	0	4	0	0	0	0	0
24	Telangana	0	0	0	1	0	0	2	0	0	0	1	0	0	0	0	1	0	0	2	1	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0
26	Uttar Pradesh	0	0	0	0	0	0	6	2	0	1	1	0	0	0	0	10	5	0	7	6	0
27	Uttarakhand	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
28	West Bengal	2	0	0	4	0	0	1	0	0	1	3	0	0	1	0	0	0	0	2	1	0
	TOTAL STATE(S)	47	14	1	29	6	0	33	16	1	50	27	1	57	37	2	81	37	1	66	19	2
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	0	0	0	0	0	0	2	0	0	0	0	0	1	0	0	1	0	0	5	1	0
33	Jammu & Kashmir*	0	0	0	1	0	0	0	0	0	1	0	0	12	1	0	11	2	0	2	3	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	1	0	0	2	0	0	1	0	0	13	1	0	12	2	0	7	4	0
	TOTAL (ALL INDIA)	47	14	1	30	6	0	35	16	1	51	27	1	70	38	2	93	39	1	73	23	2

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2014 to 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2014 to 2019

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), under The Unlawful Activities (Prevention) Act During 2014-2020

SL	State/UT	2014			2015			2016			2017			2018			2019			2020		
		CR	CCS	CON	CR	CCS	CON	CR	CCS	CON	CR	CCS	CON	CR	CCS	CON	CR	CCS	CON	CR	CCS	CON
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	22	15	0	1	5	0	4	0	0	1	1	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	2	0	0	6	4	0	25	5	0	3	1	0
3	Assam	148	45	1	103	38	2	216	30	0	133	102	1	308	65	0	87	30	0	76	21	0
4	Bihar	41	7	0	57	24	0	48	56	1	52	62	0	34	17	0	12	18	0	30	49	0
5	Chhattisgarh	5	7	0	2	1	2	3	4	3	1	1	0	10	2	0	2	7	0	3	2	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0
8	Haryana	1	1	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	1	0
9	Himachal Pradesh	0	0	0	0	0	0	1	0	0	0	0	0	0	1	0	0	0	0	0	0	0
10	Jharkhand	27	4	0	44	6	0	77	58	2	52	24	27	137	45	20	105	109	16	86	36	3
11	Karnataka	4	0	0	7	2	0	6	2	0	1	0	0	1	0	0	7	4	0	1	2	0
12	Kerala	30	0	0	35	1	0	36	6	0	4	2	0	17	1	0	53	4	0	18	5	0
13	Madhya Pradesh	0	0	0	1	1	0	0	0	0	0	0	0	6	4	0	2	2	0	4	0	0
14	Maharashtra	1	1	0	1	0	0	1	0	0	1	1	0	1	1	0	0	0	0	1	1	0
15	Manipur	630	3	1	544	21	0	327	7	1	330	1	1	289	4	0	306	11	0	169	1	0
16	Meghalaya	7	0	0	10	2	0	5	8	0	0	0	0	2	0	0	0	1	0	10	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	4	0	0	10	4	0	7	6	2	8	2	1	9	2	0	2	3	0
19	Odisha	1	0	0	4	1	0	5	0	0	0	0	0	0	0	0	1	0	0	0	1	0
20	Punjab	3	2	0	2	3	0	2	3	0	7	6	0	6	3	0	3	5	0	19	8	0
21	Rajasthan	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0	0	0	1	1	0	0	1	0	5	2	0	2	1	0	270	103	0	3	82	16
24	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0
26	Uttar Pradesh	30	27	6	6	8	4	10	13	0	109	34	3	107	123	12	81	98	17	72	76	7
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	West Bengal	2	1	0	13	9	0	9	8	0	12	1	0	0	2	0	0	0	0	1	0	0
	TOTAL STATE(S)	930	98	8	835	118	8	757	201	7	739	258	34	935	280	33	969	401	33	503	290	26
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	1	1	1	3	0	3	4	5	3	6	1	0	2	5	1	2	4	0	6	3	0
33	Jammu & Kashmir*	45	7	0	59	3	0	161	26	1	156	13	0	245	32	0	255	78	0	287	105	1
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	46	8	1	62	3	3	165	31	4	162	14	0	247	37	1	257	82	0	293	108	1
	TOTAL (ALL INDIA)	976	106	9	897	121	11	922	232	11	901	272	34	1182	317	34	1226	483	33	796	398	27

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2014 to 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2014 to 2019